

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

...

OA.No.2593 of 1992
MA.No.1755 of 1993

(11)

Dated New Delhi, this 15th day of July, 1997.

HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

1. Pop Singh
S/o Shri Arjun
2. Mohan Lal
S/o Shri Lakhi
3. Beg Raj
S/o Shri Shoe Dayal
4. Giri Raj
Shri Kishan Lal
5. Lala Ram
S/o Shri Ravat
6. Prosotam
S/o Omkar Nath
7. Mohan
S/o Shri Ganga Dhar
8. Chotta
S/o Shri Hari Kishan
9. Ravadmal
S/o Shri Hari Kishan
10. Harphool
S/o Shri Pyare Lal
11. Lala Ram
S/o Shri Bansi
12. Ram Khiladi
S/o Shri Jaisiya
13. Gulab Chand
S/o Shri Gopi Chand
14. Dharam Chand
S/o Shri Bula Ram
15. Shyam Lal
S/o Shri Bodan
16. Rameshwar
S/o Shri Bhoma

All are working as casual labour Gangman under PWI Gator Jagat Pura, which is under Assistant Engineer, Western Railway, Bandikui (Rajasthan).

... Applicants

By Advocate: Shri Yogesh Sharma,
proxy counsel for Shri V.P. Sharma

Versus

1. Union of India, through
The General Manager
Western Railway
Churchgate
BOMBAY.

2. The Secretary
Railway Board
Rail Bhawan
NEW DELHI.

3. The Divisional Railway Manager
Western Railway
JAIPUR.

4. The Assistant Engineer
Western Railway
Bandikui
RAJASTHAN.

... Respondents

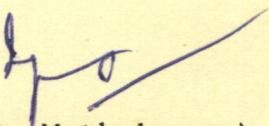
By Advocate: Mrs. B. Sunita Rao

O R D E R (Oral)

Shri K. Muthukumar, M(A)

The learned proxy counsel for the applicants submits that he is not pressing this application and he may be allowed to withdraw this application.

2. The application is dismissed as withdrawn.


(K. Muthukumar)
Member(A)

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